

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1162  
ANSWERED ON:29.11.2011  
ASSISTANCE FOR METRO RAIL  
Kaswan Shri Ram Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of the present policy/ guidelines for providing financial assistance to metro rail projects;
- (b) whether the State Government of Rajasthan has demanded financial assistance from the Union Government for the proposed metro rail network in Jaipur;
- (c) if so, the details and the present status thereof alongwith the quantum of financial assistance demanded; and
- (d) the amount proposed to be provided to the State Government in the form of financial assistance?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): Urban Transport is inter-twined with Urban Development which is a State subject. Therefore, proposal of Mass

Rapid Transit System (MTS) is conceived, approved and then sent to the Central Govt. by the State Govt. Central Govt. considers these proposals as per National Urban Transport Policy (NUTP) which was formulated in 2006. NUTP underlines that there is a wide spectrum of public transport technologies available. Each of these technologies has its unique characteristics and is best suited to a specific situation depending upon urban form, terrain, level of demand, direction & extent of urban sprawl, projections for future growth and population density etc. The central govt., therefore, encourages all proven technologies for MRTS. As per National Urban Transport Policy (NUTP), the Central financial assistance to MRTS projects would be given to the extent of 20% of the project cost either in the form of Budgetary support or Viability Gap funding.

- (b): Yes, Madam.

- (c): The Government of Rajasthan has asked for financial assistance upto 50% of the total cost of the Stage-I. This financial assistance asked for is amounting to Rs. 1012 crore.

- (d): Earlier the Government of India accorded 'in-principle' approval for taking up Stage-I of the Jaipur Metro Rail Project subject to conditions that inter-alia, (i) it would be entirely funded by the State Government/their agencies. (ii) The 'in-principle' approval of the Government of India should not be taken as 'a priori' approval of the Central Government for the project in part or whole for any financial assistance from the Central Government and (iii) The whole project would be appraised denovo, if the State Government approaches Central Government for any financial assistance at a later stage. Hence, information/clarifications have been asked from Government of Rajasthan. Reply is pending with the State Government.